

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3132
ANSWERED ON:12.03.2003
SWIMMING POOLS
AMBATI BRAHMANAIAH

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government have a scheme to finance the construction of Olympic size swimming pools for our athletes ;
- (b) if so, the details thereof ;
- (c) the number of such swimming pools constructed during the last three years ;
- (d) whether such swimming pools are being properly used ; and
- (e) if not, the steps taken or proposed to be taken in this regard?

Answer

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI VIKRAM VERMA)

(a)&(b): Under the Scheme `Grants for Creation of Sports Infrastructure`, Central assistance is provided for construction of Cat.I, Swimming Pool of size, 50x21 mt., with 8 lanes. For such swimming pools, Central assistance is provided on 75 :25 basis, as between the Central Government and the concerned State Government, in respect of the Special Category States & Hilly/Tribal areas, subject to a maximum of Rs.90.00 lakhs and for other areas, the Central assistance is provided on 50:50 basis, subject to a maximum of Rs.60.00 lakhs.

(c) During the last three years, construction of 20(category-I) Swimming Pools has been approved by the Government, involving a Central assistance of Rs.11.623 crores. These projects are at different stages of construction.

(d) & (e): Proper utilization and maintenance of sports infrastructure, created with Central assistance, is the responsibility of the State Government.